

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTICE

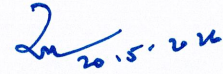
No. 9668 /CPC/2026

Bilaspur, dated the 20th May 2026.

It is hereby informed for the information of all learned Advocates and Litigants that, while joining Court proceedings through Video Conferencing, they shall mandatorily enter their name along with the serial number of the case as mentioned in the Cause List (List No. and Serial No.) for proper identification and smooth conduct of the proceedings.

All concerned are further advised to strictly follow the Video Conferencing (V.C.) guidelines available on the "Virtual Hearing" page of the official website of this High Court to ensure the smooth functioning of Court proceedings.

It is also notified that no password is now required for joining the proceedings of any Court of this High Court through Video Conferencing.



Rajnish Shrivastava
Registrar General

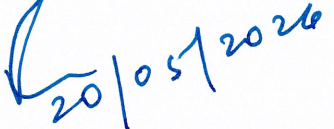
Endt. No. 9669 /CPC/2026

Bilaspur, dated the 20th May 2026.

Copy Forwarded to :-

1. The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
2. The Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
3. The Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
4. The Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
5. The Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of Her Ladyship.
6. The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
7. The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
8. The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of His Lordship.

9. The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
10. The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
11. The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
12. The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
13. The Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
14. The Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of His Lordship.
15. The Private Secretary to the Advocate General, Chhattisgarh State, Bilaspur for information.
16. The Secretary, High Court Bar Association, High Court premises, Bilaspur
17. The Private Secretary to the Registrar General, High Court of Chhattisgarh, Bilaspur.
18. Steno to Registrar (Vigilance/ I&E/ Judicial/ S&A/ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
19. The Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
21. The Additional Registrar (Judicial/ Administration), High Court of Chhattisgarh, Bilaspur for information.
22. The Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
23. The Joint Registrar/ Addl. Registrar/ Dty. Registrar/ Assistant Registrars/ Section Officer/ In-charge (Writ/ Civil/ Criminal/ Central Filing/ S.C.S./ S.W./ Lawzima/Copying), High Court of Chhattisgarh, Bilaspur for information and necessary action.
24. The Deputy Registrar (I.T.), High Court of Chhattisgarh, Bilaspur with a direction to upload the Notice on official Website of this High Court.


20/05/2026

(Vivek Netam)
Officer on Special Duty